

1	2	3	4
19.	Delhi	1	0.05
TOTAL		464	57.1454
IV. East Zone			
20.	Bihar	45	2.9
21.	Jharkhand	8	0.4
22.	Odisha	33	3.6
23.	West Bengal	36	2.724
TOTAL		122	9.624
V. NE Zone			
24.	Assam	15	1.24
25.	Tripura	8	0.55
26.	Manipur	8	0.4
27.	Meghalaya	6	0.3
28.	Nagaland	4	0.55
29.	Arunachal Pradesh	8	0.09
30.	Sikkim	6	0.37
31.	Mizoram	6	0.27
SUB TOTAL		61	3.77
GRAND TOTAL		1414	195.2667

FDI in agriculture sector

342. SHRI KAPIL SIBAL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Foreign Direct Investment (FDI) in agriculture sector is restricted to few areas, if so, the details thereof in the last three years, area-wise;

(b) the details of actual realization of FDI in last two-three years along with the details thereof at the proposal stage; and

(c) whether Government is planning to include other agricultural areas under FDI cap, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) FDI up to 100 per cent is permitted under automatic route in specified activities of the agriculture and allied sectors. The details as per para 5.2.1 of “Consolidated FDI Policy Circular of 2016” are given in the Statement-I (*See* below). Further, 100 per cent FDI is also allowed under automatic route in the plantation sector namely tea, coffee, rubber, cardamom, palm oil tree and olive oil tree.

(b) The FDI inflows of last three years from 2013-14 to 2015-16 and the current year 2016-17 (April to September) 2016 is given in the Statement-II (*See* below).

(c) At present, there is no proposal to include other agriculture areas under FDI policy to safeguard the interests of poor farmers of our country for whom agriculture is mainstay of livelihood.

Statement-I

Para 5.2.1 of “Consolidated FDI Policy Circular of 2016” on agriculture

Sl. No.	Sector/Activity	% of Equity/ FDI Cap	Entry Route
1	2	3	4

Agriculture

5.2.1 Agriculture and Animal Husbandry

- | | | | |
|-----|---|------|-----------|
| (a) | Floriculture, Horticulture, Apiculture and Cultivation of Vegetables and Mushrooms under controlled conditions; | 100% | Automatic |
| (b) | Development and Production of seeds and planting material; | | |
| (c) | Animal Husbandry (including breeding of dogs), Pisciculture, Aquaculture; and | | |
| (d) | Services related to agro and allied sectors | | |

Note: Besides the above, FDI is not allowed in any other agricultural sector/activity

1	2	3	4
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5.2.1.1 Other Conditions:

I. The term “under controlled conditions” covers the following:

- (i) ‘Cultivation under controlled conditions’ for the categories of floriculture, horticulture, cultivation of vegetables and mushrooms is the practice of cultivation wherein rainfall, temperature, solar radiation, air humidity and culture medium are controlled artificially. Control in these parameters may be effected through protected cultivation under green houses, net houses, poly houses or any other improved infrastructure facilities where micro-climatic conditions are regulated anthropogenically.

5.2.2 Plantation

- | | | |
|---|------|-----------|
| (i) Tea sector including tea plantation | 100% | Automatic |
| (ii) Coffee plantations | | |
| (iii) Rubber plantations | | |
| (iv) Cardamom plantations | | |
| (v) Palm oil tree plantations | | |
| (vi) Olive oil tree plantations | | |

Note: Besides the above, FDI is not allowed in any other plantation sector activity.

Statement-II

*Total FDI inflows in agriculture sector from 2013-14 to 2015-16
and 2016-17 (April-September)*

(in million US\$)

Sl. No.	Year (April-March)	FDI inflow
1.	2013-14	91.01
2.	2014-15	59.95
3.	2015-16	84.65
4.	2016-17 (April-September)	14.86
TOTAL		250.48

Source: DIPP.

*Sector-wise FDI inflows in agriculture from 2013-14 to 2015-16
and 2016-17 (April-September)*

(₹ in US\$ million)

Sl. No.	Sector	2013-14	2014-15	2015-16	2016-17 (April-September)	Total
1.	Horticulture	2.05	1.65	0.09	0	3.8
2.	Hybrid Seeds and Plantation	52.81	17.46	20.53	3.9	94.71
3.	Floriculture	0.28	0.07	0.42	0	0.77
4.	Others (agriculture services)	35.87	40.77	63.61	10.96	151.2
TOTAL		91.01	59.95	84.65	14.86	250.48

Source: DIPP.

Production of fodder

†343. SHRI LAL SINH VADODIA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether it is a fact that Government is considering to constitute a committee for increasing the production of fodder;
- (b) if so, whether Government has taken any step in this regard; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) to (c) Department of Animal Husbandry, Dairying and Fisheries of Government of India has Constituted a National Steering committee on 23rd September, 2016 under Chairmanship of Joint Secretary (ANLM). The terms of reference of the committee to assess demand and availability of feed/fodder, identify critical gap and different resources to meet the gaps in the feed and fodder.

Besides, NITI (National Institution for Transforming India) Ayog has constituted a Working Groups on 29th July, 2016 on Crop Husbandry, Agricultural Inputs, Demand and Supply projections, which *inter alia* include assess the demand and supply of feed and fodder and other inputs for 2019-20, 2023-24 and 2032-33 and suggest measures to meet the demand and judicious management to inputs to achieve higher use efficiency.

† Original notice of the question was received in Hindi.